

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9149-JK (LD) of 2026

DATED:- 27 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 27.07. 2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner /Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No.-9149 - JK(LD) of 2026 dated 27.07.2026

S.No	Title of the case	OIC
1	WP(C) titled Union Territory of Jammu & Kashmir and others Vs. Namy Jan.	Mr. Iqbal Rasool Dar, Divisional Forest Officer, Sindh Forest Division, Ganderbal,
2	WP(C) No. 1166/2024 CM (3194/2024) titled Mohammad Sultan Teli Vs. Union Territory of J&K and others.	Mr. Imtiyaz Ahmad Lone, (DCF), Project Coordinator, WUCMA
3	O.A. 462 /2023 titled Farooq Ahmad Bhat & Ors Vs. UT of J&K through Comm. Secy	Mr.Parveez Ahmad Wani, SFS ,Wildlife Warden, Central Division Srinagar

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